

ACT No. XI OF 1931.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 17th
March, 1931.)

**An Act further to amend the Indian Ports Act, 1908, for a
certain purpose.**

XV of 1908.

WHEREAS it is expedient further to amend the Indian
Ports Act, 1908, for the purpose hereinafter appearing;
It is hereby enacted as follows:—

1. This Act may be called the Indian Ports (Amendment) Short title.
Act, 1931.

XV of 1908.

2. In sub-section (1A) of section 6 of the Indian Ports Amendment
of section 6,
Act XV of
1908.
Act, 1908, for the words "at piers, jetties, landing-places,
wharves, quays, docks, warehouses and sheds" the words
"in any port subject to this Act" shall be substituted.

Price 1 anna or 1½d.]

MGIPC—L—IX-22—16-4-31—5,000.